## BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 73/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name of the Company Under Section		Surendra Kumar Joshi- Vs- Rei Agro Limited.  9 IBC		
1.	KIRAN S	SHARMA, Pr.C5	Liquidator	Kiran Shaling

## ORDER

Ld. Pr. CS appearing on behalf of the Liquidator made a submission that Progress Report is to be filed by 15/01/2018.

In view of the submissions of the Ld. Pr. CS the case is adjourned to **05/02/2018.** 

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)